

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S). No. 697 of 2021**

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**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK  
(Through: Video Conferencing)**  
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**03/ 25.03.2021** On the request of Mr. Om Prakash Tiwari, learned counsel for the respondents, list this case after four weeks to enable the respondents to file counter-affidavit.

**(Dr. S.N. Pathak, J.)**

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